Refusal of schools to admit sexually abused dalit girls in Uttar Pradesh

†3503. SHRI JUGUL KISHORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some schools in the State of Uttar Pradesh have refused to admit dalit girls who have been victims of sexual abuse;
 - (b) if so, the reasons therefor; and
- (c) the steps being taken by Government to assist the above mentioned dalit girls in securing admission at this juncture and to protect them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) As per the information reported by the Government of Uttar Pradesh, no such case has been reported in the State.

(b) and (c) Question does not arise.

Difficulties faced in getting admission in Kendriya Vidyalayas

3504. SHRI TARUN VIJAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that students have to face a lot of difficulties in getting admission in Kendriya Vidyalayas all over the country; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The Kendriya Vidyalayas (KVs) are established primarily to cater to the educational needs of the wards of transferable Central Government Employees including defence personnel. All the admissions in the Kendriya Vidyalayas are made as per the admission guidelines of the Kendriya Vidyalaya Sangathan. The following priorities are followed for granting admission in class-l:

(I) Kendriya Vidyalayas under civil/defence sector:

1. Children of transferable and non-transferable central government

[†] Original notice of the question was received in Hindi.

- employees and children of ex-servicemen. This will also include children of foreign national officials, who come on deputation or transfer to India on invitation by Govt. of India.
- Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertaking/Institute of Higher Learning of the Government of India.
- 3. Children of transferable and non-transferable State Government employees.
- Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertakings/Institute of Higher Learning of the State Governments.
- 5. Children from any other category including the children of foreign nationals who are located in India due to their work or for any personal reasons. The Children of Foreign Nationals would be considered only in case there are no Indian Nationals' waitlisted for admission.

(II) Kendriya Vidyalayas under public sector undertakings/institutes of higher learnings:

- 1.(a) Children and grandchildren of employees of the Public Sector Undertakings/Institutes of Higher learning which are the sponsors of the Vidyalaya.
 - (b) Children of project employees and Post Graduate students who are working on long term research projects.
 - (c) Children of regular Council of Wardens (COW) employees.
 - (d) Children and Grand Children of retired employees to be included in category I for the purpose of admission.
- 2. The priorities criteria for Kendriya Vidyalayas under Civil/Defence Sectors (Para 3 (A)) will follow in the same sequence, thereafter.

 Children of employees of Institutes of Higher learning who had to discontinue school to accompany parents going out of station on sabbatical leave/long leave, over and above the class strength.

Admissions to classes other than class-l are also done on the above mentioned priorities subject to availability of vacancies.

As far as reasons are concerned, the KVs have a nationwide reputation for excellence and affordability, which attracts far more applicants than the seats available.

Four-year undergraduate programme in Delhi University

3505. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the University of Delhi is planning to come up with a four-year undergraduate programme starting July, 2013;
 - (b) if so, the reasons therefor;
- (c) whether Government has noted that there is internal discord within the University's management and faculty regarding the same, which can lead to an uncertain environment for the upcoming class of students; and
 - (d) if so, the steps being taken to resolve the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR); (a) Yes, Sir.

- (b) According to the information furnished by the University of Delhi, the four-year undergraduate programme aims at imparting holistic knowledge, which cuts across the domains of traditional courses, as well as including skills and value building. It requires the students of all disciplines to undertake certain mandatory courses in order to meet the needs and challenges of the modern society and the nation. The programme is designed in such a way that it blends practical application with high-end knowledge, facilitating the students either to seek jobs, to become entrepreneurs or to undertake high-end research.
 - (c) The University has informed us that the four-year undergraduate